

F. No. J-18/26/2022-Judicial (Part-2)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

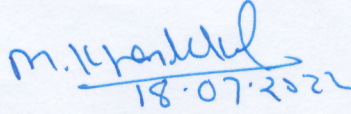
Shastri Bhawan, New Delhi,
Dated the 18th July, 2022

ORDER

The President is pleased to accept the resignations of the three panel counsel figuring in the table below under column-II with effect from the date of this order. Consequently, their names occurring in various orders of this Department, as mentioned under column-IV, stand deleted:

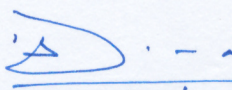
Sl. No.	Name of Advocate	Name of Court & Category of Panel	Detail of the order of empanelment
I	II	III	IV
1.	Shri Ravindra Kumar Raizada	Group 'B' Panel Counsel for the Supreme Court of India	J-11016/3/2022-Judicial dated 02.05.2022 (SI No. 193)
2.	Ms. Divya Roy	Group 'C' Panel Counsel for the Supreme Court of India	J-11016/3/2022-Judicial dated 02.05.2022 (SI No. 366)
3.	Shri Ninnong Ratan	Central Government Counsel for Gauhati High Court, Itanagar Permanent Bench	36(7)/2015-Judl. dated 10.04.2015 read with No. J-11017/17/2018-Judicial dated 09.04.2018 (In the list of 'High Court of Gauhati, Itanagar Bench, Central Government Counsel' at serial number 3)

2. Hindi version of this order will follow.


(Mahendra Khandelwal)
Senior Government Advocate

Copy for information to:

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs.
2. The Incharge, Central Agency Section, Supreme Court of India, New Delhi.
3. Shri Marto Kato, Asst. SGI, Gauhati High Court, Itanagar Permanent Bench.
4. All the three Advocates figuring in the table above.
5. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocates for Union of India".
6. Hindi Section, Department of Legal Affairs, for translation of this order.
7. Office/spare copies.


(D. Srinivas)
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